Post Offer Advertisement under Regulation 18(12) in terms of Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended, for the public shareholders of

ORIENT GREEN POWER COMPANY LIMITED

(“Target Company”),

Registered Office: Sigappi Achi Building - 4th Floor, No. 18/3, Rukmini Lakshmipathi Road, Egmore, Chennai 600 008, India; Tel.: 044-49015678; Fax: 044-49015655

Open offer (“Offer”) for acquisition of up to 14,77,00,345 (Fourteen Crore, Seventy Seven Lacs, Three Hundred and Fourty Five only) fully paid-up equity shares of face value of ₹ 10 (Rupees ten) each from the public shareholders of Orient Green Power Company Limited (“Target Company”) by Shriram Industrial Holdings Limited (“SIHL”/“Acquirer”) and Orient Green Power PTE Ltd. (“PAC1/OGPTE”) and Shriram Venture Limited (“PAC2/SVL”), in their capacity as persons acting in concert (collectively referred as “PACs”) with the Acquirer

This Post Offer Advertisement is being issued by Axis Capital Limited (“**Manager to the Offer**”)**,** on behalf of Shriram Industrial Holdings Limited and Orient Green Power PTE. Ltd. and Shriram Venture Limited, PACs, in connection with the Offer made by the Acquirer along with the PACs, in compliance with Regulation 18(12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 2011 as amended (“**SEBI (SAST) Regulations**”). The detailed public statement dated February 28, 2013 (“**DPS**”) with respect to this Offer was published on March 01, 2013 (Friday) in Financial Express (English), Jansatta (Hindi), Mumbai Lakshadeep (Marathi) and Makkal Kural (Tamil).

1. Name of the Target Company : Orient Green Power Company Limited
2. Name of the Acquirer and PACs : Acquirer - Shriram Industrial Holdings Limited
PAC 1- Orient Green Power PTE. Ltd.
PAC 2- Shriram Venture Limited
3. Name of the Manager to the Offer : Axis Capital Limited
4. Name of the Registrar to the Offer : Link Intime India Private Limited
5. Offer details:
   a) Date of Opening of the Offer : May 03, 2013 (Friday)
   b) Date of Closure of the Offer : May 17, 2013 (Friday)
6. Date of Payment of Consideration : May 24, 2013 (Friday)
7. Details of acquisition:

Sl. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer price	₹ 15	₹ 15
7.2	Aggregate number of shares tendered	14,77,00,345**	7,12,99,180
7.3	Aggregate number of shares accepted	14,77,00,345**	7,12,69,846
7.4	Size of the Offer (Number of shares multiplied by offer price per share)	₹ 221,55,05,175**	₹ 106,90,47,690
7.5	Shareholding of the Acquirer/PACs before Agreements / Public announcement • Number • % #	 26,20,63,624 55.99%	 26,20,63,624 55.99%
7.6	Shares acquired by way of agreements • Number • % of fully diluted equity share capital	 10,00,00,000 17.60%	 10,00,00,000 17.60%
7.7	Shares acquired by way of open offer (No. & %): • Number • % of fully diluted equity share capital	 14,77,00,345** 26%**	 7,12,69,846 12.55%
7.8	Shares acquired after DPS: • Number of shares acquired • Price of the shares acquired • % of fully diluted equity share capital	The Acquirer/PACs have not acquired any Equity Shares, other than those acquired in terms of the Master Framework Agreement dated February 22, 2013 and the Letter of Offer dated April 19, 2013, as respectively stated in serial numbers 7.6 and 7.7 and already held as per serial number 7.5 above.	The Acquirer/PACs have not acquired any Equity Shares, other than those acquired in terms of the Master Framework Agreement dated February 22, 2013 and the Letter of Offer dated April 19, 2013, as respectively stated in serial numbers 7.6 and 7.7 and already held as per serial number 7.5 above.
7.9	Post offer shareholding of Acquirer/PACs • Number • % of fully diluted equity share capital	 50,97,63,969** 89.73%**	 43,33,33,470 76.28%
7.10	Pre offer shareholding of the public • Number • % of fully diluted equity share capital# Post offer shareholding of the public • Number • % of fully diluted equity share capital	 20,56,28,099 43.93% 5,79,27,754** 10.20%**	 20,56,28,099 43.93% 13,43,58,253 23.65%

 # Shareholding Pre offer calculated on basis of pre Preferential Allotment and Indirect Acquisition

*** Assuming full acceptance in the Offer*

8. The Acquirer along with its Directors and the PACs, severally and jointly accepts full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under the SEBI (SAST) Regulations.
9. A copy of this Post Offer Advertisement will be available on the websites of Securities and Exchange Board of India (www.sebi.gov.in.), BSE Limited (www.bseindia.com), National Stock Exchange of India Limited (www.nseindia.com) and the registered office of the Target Company.
10. Capitalized terms used in this advertisement and not defined herein, shall have the meaning assigned to them in the Letter of Offer dated April 19, 2013 dispatched by the Manager on behalf of the Acquirer and the PACs.

Issued by the Manager to the Offer for and on behalf of the Acquirer and the PACs

AXIS CAPITAL

Axis Capital Limited

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Tel.: +91 22 4325 3101; Email: ogpl.openoffer@axiscap.in; Contact person: Ms. Dipali Dalal

Date : May 29, 2013
Place : Mumbai

PRESSMAN